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Indian	Foreign
Partner	Partner
(iii) Sipani Ro	overs
Automobiles Group	of U.K.
(iv) Telco	Mercedes Benz
	of Germany
(v) DCM	Daewoo Motors of Korea
(vi) Mahindra &	Ford Motors of
Mahindra	USA .
(vii) Shriram Industrial Enterprises Ltd.	Honda Motors of Japan
(viii) Hindustan	Mitsubishi
Motors	Corporation of Japan

The above joint ventures have so far sought import of 28152 cars in SKD/ CKD condition to cover their first year requirement.

(c) The foreign exchange involved in the import of the above cars is estimated at Rs. 735 crores.

(d) Government has not allotted any specific quota of foreign exchange to these joint ventures.

### Diversion of Funds Meant For Poverty Alleviation

# 1863. DR. MURLI MANOHAR JOSHI: SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the States which have failed to utilize the Central funds properly and within stipulated time in 1992-93, 1993-94 and 1994-95 together with the amount and names of the schemes; (b) the States which have diverted funds meant for poverty alleviation and employment during 1992, 1993, 1994 and 1995 together with the amount and names of the schemes; and

(c) the States which have failed to contribute their share of funds during the period together with the amount?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS MUTTEMWAR): to (a) (c) Integrated Rural Develooment Programme (IRDP), Jawahar Rozgar Yojana (JRY) and Employment Assurance Schemes (EAS) are major poverty alleviation schemes being implemented by the centre in various States/Union Territories. Statements showing availability of funds from Central and State Sector and the position of utilisation of funds by various States/UTs under these schemes during 1992-93, 1993-94 and 1994-95 are. placed at Annexures-I, II & III. [See Appendix 175, Annexure No. 47] From the Statements, it may be seen that in most of the States the position of utilisation of funds have been satisfactory.

So far as IRDP, is concerned, no instance of diversion of funds has been brought to the notice of the Government.

As regards JRY, as per modified guidelines from 1.4.1994, diversion of resources from one scheme to another scheme *i.e.* schemes not connected with JRY is not allowed. Diversion of resources from one district to another and from the village to another village are also not permissible. The system of checks and balance is built into the JRY to avoid misappropriation and diversion of funds. The funds are now being released to the District Rural Development Agencies/Zilla Parishads (DRDAs/ZPs) to avoid diversion of JRY funds for other purpose. However, in implementation of the scheme number of

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districts and panchayats are involved and some complaints about diversion of resources due to problem of ways and means of the State Government are received in the Ministry from time to time. Whenever the complaints are received, the matter is taken up with the State Government and the funds are recouped in the programme funds.

# Poor Maintenance of Operation Theatres in the Hospitals of Delhi

1864. SHRI K.M. KHAN: SHRI YERRA NARAYANA-SWAMY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether certain Government Hospitals in Delhi have be.n directed to pay compensation of Rs. 1 lakh to the family of patients died due to poor maintenance of operation theatres;

(b) if so, the details thereof with names of such hospitals;

(c) whether directives have since been complied with;

(d) if so, the details thereof;

(e) whether Government have taken steps to prevent occurrence of similar deaths in future in ail hospitals of Delhi; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) and (b) The District Judge, Delhi has directed Dr. RML Hospital New Delhi to pay a compensation of Rs. 1.00 lakh for death of a patient due to poor maintenance of operation theatre as per newspaper reports.

(c) and (d) Action on the directives of the Court will be taken after receipt of the certified copy of the judgement in the Dr. RML Hospital.

(e) and (f) In Central Government

hospitals, regular surveillance of all operation theatres is done routinely and monitoring pathogenic bacterial population is done. Emphasis is laid on aseptic techniques, aseptic precautions, personal hygiene, proper disposal of hospital waste in a scientific manner.

## एम.बी.बी.एस.प्रवेश परीक्षाओं हेतु हिन्दी माध्यम का विकल्प

1865. श्री सोमपाल: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अखिल भारतीय आयुर्विज्ञान संस्थान द्वारा आयोजित एम.बी.बी.एस.पाठ्यक्रम की प्रवेश परीक्षा में हिन्दी माध्यम से उत्तर देने का विकल्प उपलब्ध हैं;

(ख) यदि हां,तो यह प्रावधान कब से विद्यमान हैं और तब से आज तक कितनी परीक्षाएं इस सुविधा के तहत ली गई हैं;

(ग) क्या इस प्रकार की सुविधा अखिल भारतीय प्री-मेडिकल और प्री-डेन्टल प्रवेश परीक्षाओं में भी दी गई हैं;

(घ) यदि हां,तो इन परीक्षाओं में प्रतिवर्ष बैठने वाले,उत्तीर्ण होने वाले और प्रवेश पा सकने वाले विद्यार्थियों की अलग-अलग संख्या क्या रही हैं;और

(ड़) उन आयुर्विज्ञान संस्थानों,विश्वविद्यालयों के नाम क्या हैं जहां चिकित्सा पाठ्यक्रम परीक्षाओं में हिन्दी सहित किसी अन्य भारतीय भाषा में उत्तर देने की सविधा उपलब्ध हैं ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री ए.आर.अंतुले): (क) जी,हां।

(ख) यह प्रावधान 1992 से हैं और इस सुविधा के साथ 4 परीक्षाएं आयोजित की गई हैं।

(ग) जी,हां।

(घ) केन्द्रीय माध्यमिक परीक्षा बोर्ड जो इस परीक्षा का आयोजन करता हैं,के पास इस आशय की कोई सचना नहीं हैं।